

STATEMENT

(Rs. in lakhs)

S. No.	States/UTs	1992-93	1993-94	1994-95	1995-96 (Prov.)
1.	Andhra Pradesh	433	402	292	192
2.	Assam	35	35	40	60
3.	Bihar	350	390	300	300
4.	Goa	5	2	-	-
5.	Gujarat	220	300	325	600
6.	Haryana	200	190	253	500
7.	Himachal Pradesh	63	73	73	81
8.	Jammu & Kashmir	90	90	88	100
9.	Karnataka	845	912	859	859
10.	Kerala	90	130	110	160
11.	Madhya Pradesh	675	510	582	598
12.	Maharashtra	1217	974	1500	4162
13.	Manipur	25	30	-	-
14.	Meghalaya	40	40	40	40
15.	Mizoram	10	10	10	10
16.	Orissa	90	81	56	80
17.	Punjab	175	175	-	-
18.	Rajasthan	365	370	400	445
19.	Sikkim	6	5	6	-
20.	Tamil Nadu	260	230	330	526
21.	Tripura	50	55	55	50
22.	Uttar Pradesh	785	785	785	794
23.	West Bengal	1050	700	500	270
UNION TERRITORIES					
1.	A & N Islands	10	-	-	-
2.	Chandigarh	-	-	300	-
3.	Daman & Diu	5	5	4	2
4.	Delhi	820	900	900	960
5.	Pondicherry	50	40	40	45
Total		7964	7433	7848	10833

Rural Electrification

4200. SHRI HARADHAN ROY : Will the PRIME MINISTER be pleased to state :

(a) the number of villages electrified in West Bengal during each of the last three years;

(b) the number of villages yet to be electrified; and

(c) the number of villages likely to be electrified during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) As per available information the number of villages electrified in West Bengal during the last three years are as under :

1993-94 : 351

1994-95 : 310

1995-96 : 89

(b) As per available information, by the end of March, 1996, 8819 villages remain to be electrified.

(c) Annual Plan for the current financial year is yet to be finalised.

Drinking Water to Garhwal

4201. SHRI MRUTYUNJAYA NAYAK : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether funds allocated to Pauri Saun region of Pauri Garhwal, U.P. particularly to village Uregi under rural drinking water scheme during 1995-96; and

(b) if so, the details of the water distribution points selected so far?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) Scheme-wise/district-wise allocation of funds is decided by the State Government.

(b) Do not arise.

F.P.I. in Bihar

4202. SHRI GIRDHARI YADAV : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) the number of applications received for setting up hundred percent export oriented consumer Food Processing Industries in Bihar during the last three years;

(b) the number of such applications which have been cleared, year-wise;

(c) the number of applications pending; and

(d) the time by which those applications are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) to (d). Out the five applications received during last 3 years for setting up of 100% Export Oriented Food Processing Units, Government have accorded approval to three proposals and have rejected two proposals in the State of Bihar. Normally, it takes 2-3 years for implementation of the project.

Rural Electrification in Andhra Pradesh

4203. SHRI YELLAIAH NANDI : Will the PRIME MINISTER be pleased to state :

(a) the rural electrification projects that are currently under implementation in Andhra Pradesh;

(b) whether any new proposal for rural electrification from the Andhra Pradesh Government is pending with the Government for clearance;

(c) if so, the details thereof; and

(d) the time by which these pending projects are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) At present there are 487 Rural Electrification Corporation financed schemes in operation in Andhra Pradesh.

(b) to (d). There is only one proposal from Prakasam district involving financial assistance of Rs. 136 lakhs which is under examination by Rural Electrification Corporation.

Allotment of Flats

4204. SHRI I.D. SWAMI : Will the PRIME MINISTER be pleased to state :

(a) the number of persons still awaiting the allotment of flats under the New Pattern Scheme, 1979, category-wise;

(b) the reasons for the inordinate delay in the allotment of flats to them and the time by which they are likely to get allotment;

(c) whether a large number of flats constructed under the scheme by the DDA are lying vacant;

(d) if so, the details thereof, category-wise and area-wise and the reasons for not allotting these flats; and

(e) when these flats were constructed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) The DDA has reported that the category-wise number of registrants awaiting allotment under the New Pattern Registration Scheme, 1979 is as under :-

LIG : 18,285 MIG : 12,919 Total 31,204

(b) The reasons for delay in allotment of flats in this scheme are as under :-

(i) The scheme was on 'all-India basis' and the number of registrants was too large (1,71,272 for all the categories).

(ii) Constraints in the availability of land and infrastructural facilities by other agencies.

(iii) Occasional shortfall of building material.

(iv) Contractual problems.

(c) to (e). Allotment of flats to the waiting registrants of NPRS, 1979 is a continuous Process. Allotment of all the constructed flats has been made except for about 1970 LIG and MIG flats located at Rohini, Kondli Gharoli, Mayur Vihar, Dilshad Garden, Dwarka and Narela.